

**GOVERNMENT OF INDIA
ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:109
ANSWERED ON:23.11.2016
Software Technology Parks of India
Teli Shri Rameswar

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Software Tech Parks have been set up in various places and if so, the locations where these have been set up during the last one year;
- (b) whether the Government proposes to set up Software Technology Parks in the rural areas;
- (c) if so, the details thereof along with the funds allocated/being allocated for the purpose in the current financial year, State and location-wise; and
- (d) the names of the States/UTs where such parks have been set up and are proposed to be set up, location-wise?

Answer

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. *109 FOR 23.11.2016 REGARDING SOFTWARE TECHNOLOGY PARKS OF INDIA.

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(a) to (d): A total of 56 Software Technology Parks of India (STPI) Centres have been setup across the country. State-wise list of STPI centres is at Annexure-I. During the last one year, two new STPI centres have been set-up in Gurgaon (Haryana) and Surat (Gujarat). The state-wise list of 23 STPI centres proposed to be set-up is at Annexure-II.

As per policy for setting up a new STPI Centre, State Government or centres of Excellence/Higher Educational Institution is required to provide minimum 2 acres of developed land or 50,000 sq. ft. built-up area free of cost on long term lease. In case, State Government/Centres of Excellence/Higher Educational Institution provides minimum 2 acres of land, STPI will construct minimum 20,000 sq. ft. built-up space. The cost for setting up of new STPI centre shall be borne by STPI only from its internal accruals. Hence, no funds are allocated by the Government for the same.

While the initiative for setting up a new STPI centre lies with the State Government, STPI jointly with the State Government concerned is required to conduct a feasibility study to evaluate the export potential and commercial viability of the proposed location.

Annexure-I

State-wise list of existing STPI Centres

S.N State Location

- 1 Andhra Pradesh Kakinada
- 2 Tirupati
- 3 Vijayawada
- 4 Vizag
- 5 Assam Guwahati
- 6 Bihar Patna
- 7 Chhattisgarh Bilai
- 8 Gujarat Gandhinagar
- 9 Surat
- 10 Haryana Gurgaon
- 11 Himachal Pradesh Shimla
- 12 Jammu and Kashmir Jammu
- 13 Srinagar
- 14 Jharkhand Ranchi
- 15 Karnataka Bengaluru
- 16 Hubli
- 17 Mangalore
- 18 Manipal
- 19 Mysore
- 20 Kerala Thiruvananthapuram
- 21 Madhya Pradesh Gwalior
- 22 Indore
- 23 Maharashtra Aurangabad
- 24 Kolhapur
- 25 Nagpur
- 26 Nasik
- 27 Mumbai
- 28 Pune
- 29 Manipur Imphal
- 30 Meghalaya Shillong
- 31 Mizoram Aizawl
- 32 Odisha Berhampur
- 33 Bhubaneswar
- 34 Rourkela
- 35 Pondicherry Pondicherry
- 36 Punjab Mohali
- 37 Rajasthan Jaipur
- 38 Jodhour
- 39 Sikkim Gangtok
- 40 Tamil Nadu Chennai
- 41 Coimbatore
- 42 Madurai
- 43 Tirunelveli
- 44 Trichy
- 45 Telangana Hyderabad
- 46 Warangal
- 47 Uttar Pradesh Allahabad
- 48 Kanpur
- 49 Lucknow
- 50 Noida
- 51 Uttarakhand Dehradun
- 52 West Bengal Durgapur
- 53 Haldia
- 54 Kharagpur
- 55 Kolkata
- 56 Siliguri

Annexure-II

State-wise list of proposed STPI Centres

S.N State Location

- 1 Arunachal Pradesh Itanagar
- 2 Bihar Bhagalpur
- 3 Darbhanga
- 4 Goa Goa

- 5 Jharkhand Bokaro
- 6 Deoghar
- 7 Dhanbad
- 8 Jamshedpur
- 9 Madhya Pradesh Bhopal
- 10 Chhindwada
- 11 Jabalpur
- 12 Nagaland Kohima-Dimapur
- 13 Odisha Angul
- 14 Balasore
- 15 Jajpur
- 16 Koraput (jeypore)
- 17 Sambalpur
- 18 Punjab Amritsar
- 19 Tripura Agartala
- 20 Uttar Pradesh Agra
- 21 Gorakhpur
- 22 Meerut
- 23 Varanasi
